

### Policies to Promote Tourism During 8th Plan

4125. SHRI RAMESHWAR PATIDAR :

SHRIMATI SHEELA GAUTAM :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of proposed National Policy for promotion of tourism during the Eighth Five Year Plan;

(b) whether any tourism scheme has been prepared for each State/Union Territory in this regard; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The development of tourism is a continuous process and it includes improvement of infrastructural facilities, strengthening of publicity and marketing efforts and development of human resources.

(b) and (c) The schemes/projects for each State are prepared by the respective State Governments. The Department of Tourism, Government of India extends financial assistance to State Governments on the basis of specific proposals received from them their relative merits, inter-se-priority, availability of funds. During the 8th Plan period financial assistance amounting to Rs.3583.91 lakhs has been provided to various State Governments.

### Small Savings Agents

4126. SHRI JAGAT VIR SINGH DRONA : Will the Minister of FINANCE be pleased to state :

(a) whether the Government aware of the complaints of Small Savings agents regarding delay in payment of their commission; and

(b) if so, the action proposed to be taken for timely payment of the commission?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PRASAD PAL) : (a) Yes, Sir. The Government is aware about delay in the payment of commission to the Mahila Pradhan Kshetriya Bachat Yojana (MPKBY) Agents.

(b) The Ministry of Finance has been taking suitable and timely action in this regard. The latest such action was taken on 24.7.1995 by which the Regional Directors, National Savings Organisation have been authorised to issue outstation cheques to the agents upto Rs. 5000/-. As a result, the delay will be reduced considerably.

[Translation]

### Leading Tourist Spots

4127. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the names of the first ten leading tourism spots of the country in view of the number of foreign tourists visited there during the last three years; and

(b) the number of similar spots where domestic tourists visited during the above period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) According to a foreign tourist survey conducted during 1988-89, the top ten places visited by the foreign tourists are :

Bombay, Delhi, Madras, Agra, Jaipur, Goa, Calcutta, Bangalore, Thiruvanthapuram and Udaipur.

No such survey has been conducted since 1988-89. A large number of domestic tourists also visit the above places apart from a number of pilgrim centres.

[English]

### International Airport at Bangalore

4128. SHRI V. SREENIVASA PRASAD : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the construction work at the International Airport at Bangalore has since commenced;

(b) if so, the details thereof alongwith the progress made; and

(c) by when it is likely to be completed and start functioning?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) The Government of India has given its 'no objection' to the State Government of Karnataka, for construction of an airport of international standard at Devanahalli in Bangalore with the help of private parties. The project is still in the planning stage.

[Translation]

### Foreign Exchange from Tourist Spots

4129. DR. P. R. GANGWAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of the tourism spots in the country, State-wise;

(b) the annual foreign exchange and Indian Currency earned by each State from such tourism spots; and

(c) the percentage of the revenue earned is spent on the development and improvement of such spots and the amount spent on the maintenance thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Identification and development of tourist spots is a continuous process and is primarily the responsibility of the State Governments.

(b) The estimated foreign exchange earnings from tourism during the year 1994-95 was Rs.7365.61 crores. The estimates of foreign exchange earnings are not compiled State-wise and place-wise.

(c) The tourist spendings are received by the providers of services which are mostly in the private Sector. The Central Department of Tourism provided Rs.35.84 crores as financial assistance to State/UT Governments for the development of tourism infrastructure during the first three years of Eighth Plan period.

#### Impact of Inflation

4130. SHRI NITISH KUMAR :

SHRI BRISHIN PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether the impact of increase in the rate of inflation in the country during the last decade was more in rural regions in comparison to the urban regions;

(b) if so, the details thereof as per the consumer price index based on 1960-61; and

(c) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (c) The inflation rate based on wholesale price index which represents a broad cross-section of commodities reflects the price movements for the entire country without distinguishing between rural and urban segments of the economy. However, the movement in retail prices are monitored by three separate series of Consumer Price Indices for (1) Industrial Workers, CPI-IW (Base 1982) (2) Non-Manual Employees, CPI-UNME (Base 1984-85) and (3) Agricultural Labourers, CPI-AL (Base 1960-61). Annual inflation rates as based on these three CPI series during the last ten years are listed below :

End of the year	Annual Inflation rates (%)		
	CPI-IW (1982)	CPI-UNME (1984-85)	CPI-AL (1960-61)
1986-87	6.2	6.4	3.1
1987-88	10.9	10.3	14.8
1988-89	6.5	7.0	10.8
1989-90	8.6	8.0	1.0
1990-91	13.6	13.4	16.6
1991-92	13.9	13.6	21.9
1992-93	6.1	6.8	0.7
1993-94	9.9	8.3	11.6
1994-95	9.7	9.9	10.6
1995-96	10.4	9.7	14.1
	(Oct., 95)	(May, 95)	(Aug., 95)

The base year for CPI(AL) representing rural sector is under review by the Government.

[English]

#### Economic Editor Conference

4131. SHRI SHRAVAN KUMAR PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether three-day Economic Editors Conference was held in New Delhi on September 6, 1995;

(b) if so, whether the Conference amongst other things observed that there had been a decline in generation of black-money since liberalisation policy adopted by the Government;

(c) if so, the details of the precise indicators leading to this conclusion; and

(d) the latest assessment of black money in the economy as compared to that in June, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (d) While no study has been made on the assessment of black money in the economy at present as compared on the position prevailing in June, 1991, a moderate tax regime coupled with better tax compliance and increased revenue collections are indicators of decline in the generation of black money.

[Translation]

#### Interest on Investment made by State Cooperative Banks and Central Cooperative Banks

4132. SHRI PAWAN DIWAN : Will the Minister of FINANCE be pleased to state :

(a) whether the National Bank for Agriculture and Rural Development has framed any guidelines for the State Cooperative Banks and the Central Cooperative Banks for investing twenty five per cent and forty per cent respectively of their funds for loans in short term loans;

(b) whether these Central Cooperative Banks have to invest this capital at the nine per cent rate of interest by collecting it at eleven per cent;

(c) if so, the manner in which this loss of two per cent interest rate is compensated; and

(d) whether NABARD propose to withdraw such provisions to ease the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) National Bank for Agriculture and Rural Development (NABARD) has reported that it had introduced the Minimum Involvement (MI) norm from the year 1985-86 whereby State Cooperative Banks (SCBs) and Central Cooperative Banks (CCBs) are required to involve atleast 25% and 40%